

Order Copy dt.
30.7.87 are served
on the Applicant - on
4.8.87 & R. No. 2 on
8.8.87. Alh
10/8

Dated: 24/7/87:

Heard Mr. Patankar for the applicant
and Mr. M.I. Sethna for the Respondents.
The applicant who was working as a Junior
Clerk in the Department of Fishery Survey
of India at its Goa office. He tendered
his resignation on 28th December, 85 with
a request that it should be accepted
w.e.f. 31/12/85. That resignation was not
accepted, hence the applicant filed this
application praying that the Respondents
be directed to accept it. The application
is fixed for hearing today.

Mr. Sethna for the Respondents
showed us a copy of the office order
dated 22/5/87 whereunder the said
resignation has been accepted w.e.f.
31/12/85. A xerox copy of the order
is kept on record. The said copy has
been shown to the applicant's advocate.
In view of this acceptance of the
resignation, the application does not
survive and is therefore disposed of
as not surviving. Parties to bear
their own costs.

B.C. Gadgil
(B.C. GADGIL)
V/C

L.H.A. Rego
(L.H.A. REGO)
M(A). 24/7-87